

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1300 of 2019

IN THE MATTER OF:

Ashok Mehra

...Appellant

Versus

**Anil Anchalia,
Interim Resolution Professional of
Atlantic Projects Ltd. & Anr.**

...Respondents

Present:

**For Appellant : Mr. Abhijeet Sinha, Mr. Arjun Asthana and Ms.
Sreenita Ghosh, Advocates**

For 2nd Respondent : Ms. Paromita Majumdar, Advocate

O R D E R

16.01.2020 By way of last chance, the Appellant is allowed to file an affidavit for 'One Time Settlement' by 21st January, 2020.

Ms. Paromita Majumdar, learned counsel for the 'Oriental Bank of Commerce' will place the offer before the 'Committee of Creditors'/Respondent No. 2 and file its reply-affidavit by 22nd January, 2020.

Post the case 'for orders' on **30th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/sk/